

12

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER :TCP/3/2016
NAME OF THE PETITIONER(S) :Sadayaramanujam G., and 2 others
NAME OF THE RESPONDENT(S) :GGN Spinning Mills (P) Limited and 1 others
UNDER SECTION :397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

G. SUSHEELA

for Petitioners

G. Susheelaji

Preethi N.

Representing
Counsel for

R. Sankaranarayanan

For Respondents
R1 & R2

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ORDER

Ms G Susheela, counsel for petitioners present. Ms. J N Preethi, representing counsel for R1 & R2 present. The matter is posted for final hearing. Both the counsel sought time for submitting their arguments. Time extended at request.

Put up on 31.05.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)